

1	2	3	4	5
4.	Karnataka	19	25	N.A.
5.	Kerala	6	3	3
6.	Meghalaya	1	1	9
7.	Nagaland	Nil	Nil	8*
8.	Orissa	4	5	N.A.
9.	Tamil Nadu	2	4	N.A.
10.	West Bengal	2*	3*	4*
		39	45	31

\*Calendar Year

#### Introduction of Trains

591. SHRI BASU DEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to introduce some long distance passenger trains from Kharagpur, Asansol, New Jalpaiguri and Patna; and

(b) if so, by when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Introduction of long distance passenger trains including those from Kharagpur, Asansol, New Jalpaiguri and Patna is a continuous process and is subject to operational feasibility, traffic justification and resource availability.

#### Frequency of Rajdhani Express

592. SHRI RUPCHAND MURMU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal to increase the frequency of Bhubaneswar Rajdhani Express and to provide its stoppage at Kharagpur.

(b) whether there is also a proposal to hand over the train to South Eastern Railway.

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) There are no such proposals at present

(c) Does not arise.

(d) Operational and resource constraints

#### Committee on DPEA

593. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Committee formed to look into Drugs Prices Equalisation Accounts is empowered to look into

the cases where no amounts were determined before 1991;

(b) if so, whether any notification in this regard has been issued empowering the Committee to look into the cases where the amounts were not determined in 1990;

(c) whether any demand notices were issued after the cessation of Drugs (Prices Control) Order, 1979; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SISRAM OLA) : (a) and (b). Yes, Sir

(c) and (d) Yes, Sir Demand notices amounting to Rs. 309.00 crores, assessed on tentative basis, have been issued in 131 cases after the replacement of the Drug (Prices Control) Order 1979 by DPCO 1987 which protected the liabilities accrued during the period of DPCO, 1979.

#### Eviction Operation

594. DR. JAYANTA RONGPI : Will the Minister of RAILWAYS be pleased to state :

(a) whether any eviction operation was proposed around Maibang station of Lumding-Badarpur section of North Frontier Railway during the last three years.

(b) if so, the reasons therefor; and

(c) the details of such proposal including the status of the land in question especially if the said land was transferred to the Railways by any competent authority?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir

(b) Eviction proceedings were made against encroachers who were unauthorisedly occupying Railway land at Maibang

(c) In Dec'93, an eviction proposal was made to evict 244 encroachers who were unauthorisedly occupying Railway land at the Quarry Siding at Maibang. However, physical eviction was not carried out on the advice of the State Government. The land in question belongs to the Railways.

[Translation]

#### Expenses on Habeebganj Railway Station

595. SHRI SUSHIL CHANDRA : Will the Minister of RAILWAYS be pleased to state :

(a) the total estimated layout for the construction of Habeebganj Railway Station of Bhopal and the total expenditure incurred thereon upto 30.3.1996;